PART-V

NOTIFICATION

Dated Kohima, the 1st April, 2024.

No.LAW/ACT/23-16/2022:: The Nagaland Appropriation (No.1) Act, 2024 (Act No. 02 of 2024) duly assented by the Hon'ble Governor of Nagaland on 02.03.2024 is hereby published for general information.

Sd/-THEJANGU- Ü KIRE Secretary to the Govt of Nagaland

THE NAGALAND APPROPRIATION (NO.1) ACT, 2024

THE NAGALAND APPROPRIATION (NO.1) ACT, 2024

An Act

To authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Nagaland to the services of the year ending on the thirty first day of March, 2024.

It is hereby enacted in the Seventy Fifth year of the Republic of India as follows.

Short Title and Commencement

 This Act may be called the Nagaland Appropriation (No. 1) Act, 2024.

Withdrawal of ₹3308,90,27,000/-(Rupees three thousand three hundred eight crore ninety lakh twenty seven thousand only) from and out of the Consolidated Fund of the State of Nagaland for

2. From and out of the Consolidated Fund of the State of Nagaland there may be paid and applied further sums not exceeding those specified in column (5) of the Schedule amounting in the aggregate to the sum of ₹3308,90,27,000/-(Rupees three thousand three hundred eight crore ninety lakh twenty seven thousand only) towards defraying the several charges which will come in course of payment during the year ending on the thirty first day of March, 2024 in respect of services specified in column (1) of the Schedule.

Appropriation

 The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Nagaland by this Act shall be appropriated for the services and purpose expressed in the Schedule in relation to the year ending on the thirty first day of March, 2024.

SCHEDULE THE NAGALAND APPROPRIATION (NO.1) ACT, 2024

(Rs. in Lakhs)

Demand / Appropriation, Service & Purposes		Section	Voted by the Assembly	Charged on the Consolidated Fund	Total
		2	3	4	5
1	State Legislature	REVENUE		56.00	56.00
		CAPITAL	448.95	are encounted to	448.98
2	Head of State	REVENUE		52.58	52.58
3	Council of Ministers	REVENUE	560.22		560.22
4	Administration of Justice	REVENUE	578.85	133.35	712.20
		CAPITAL	2490.77		2490.77
5	Election	REVENUE	1213.11		1213.11
6	Land Revenue	REVENUE	3.33		3.33
10	Public Service Commission	REVENUE		150.42	150.42
13	Village Guards	REVENUE	12.38		12.38
15	Lokayukta	REVENUE		82.41	82.41
	State Guest Houses	REVENUE	491.43		491.43
16		CAPITAL	2422.76		2422.76
17	State Lotteries	REVENUE	19.38		19.38
18	Pensions and Other Retirement Benefits	REVENUE	10960.52		10960.52
19	Rajya Sainik Board	REVENUE	38.20	TIMORETO DE LA COLOR	38.20
20	Relief, Rehabilitation etc.	REVENUE	53.00		53.00
22	Civil Supplies	REVENUE	6183.70		6183.70
24	Small Savings	REVENUE	2.00		2.00
25	Land Records and Survey	REVENUE	182.61		182.61
10	Civil Secretariat	REVENUE	61.89		61.89
26		CAPITAL	7506.42		7506,42
29	Stationery and Printing	REVENUE	51.51		51.51
30	Administrative Training Institute	REVENUE	196.21		196.21
32	Higher Education	REVENUE	588.68		588.68
33	Youth Resources and Sports	REVENUE	2917.10		2917.10
		CAPITAL	8309.00		8309.00
34	Art and Culture and Gazetteers	CAPITAL	2775.00		2775.00

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(Rs. in Lakhs)

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(Rs. in Lakhs)

Demand / Appropriation, Service & Purposes		Section	Voted by the Assembly	Charged on the Consolidated Fund	Total
	1	2	3	4	5
59	Water Resources	REVENUE	61.90		61.90
55		CAPITAL	3709.02		3709.02
60	Water Supply	CAPITAL	1893.21		1893.21
61	Special Development Programme	CAPITAL	1500.00		1500.00
62	Civil Administration Works	REVENUE	244.61		244.61
62		CAPITAL	3950.00		3950.00
٠.	Housing	REVENUE	275.12		275.12
64		CAPITAL	4013.66		4013.66
66	Sericulture	CAPITAL	40.00		40.00
67	Home Guards	REVENUE	237.68		237.68
68	Police Engineering Project	CAPITAL	13550.02		13550.02
69	Fire and Emergency Services	CAPITAL	1000.00		1000.00
70	Horticulture	CAPITAL	1000.00		1000.00
71	Parliamentary Affairs	REVENUE	70.00		70.00
72	Land Resources Development	REVENUE	431.48		431.48
73	State Institute of Rural Development	REVENUE	3.09		3.09
75	Servicing of Debt	REVENUE		13578.79	13578.79
76	Women Welfare	REVENUE	20.61		20.61
77	Development of Underdeveloped Area's	REVENUE	6.82		6.82
78	Technical Education	REVENUE	77.21		77.21
79	Border Affairs	REVENUE	4.53		4.53
80	State Information Commission	REVENUE		119.47	119.47
81	Information Technology and Communication	REVENUE	390.21		390.21
		CAPITAL	1000.00		1000.00
82	New and Renewable Energy	REVENUE	288.91		288.91
		CAPITAL	3766.65	-	3766.65
		Grand Total :	316717.25	14173.02	330890.27
		CAPITAL :	180280.23		180280.23
	34	REVENUE:	136437.02	14173.02	150610.04

THE NAGALAND APPROPRIATION (NO.1) BILL, 2024

(As passed by the Nagaland Legislative Assembly on the 29th February, 2024)

This Bill was passed by the Nagaland Legislative Assembly on 29.02.2024 and certified that this is a Money Bill.

Kohima,	
the	,2024

Sd/SHARINGAIN LONGKUMER
SPEAKER
Nagaland Legislative Assembly

I assent to this Bill

Kohima, the 02nd March, 2024

Sd/-LA. GANESAN GOVERNOR